NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 37(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY:

Rupak Gupta & Anr.

Vs.

M/s. U.P Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. NAME DESIGNATION	REPRESENTATION	SIGNATURE
MR. ARUN KATHPALIA, SR. Adv. 7	0 =	
2. Ms. RITU BHALLA, Adv	PETITIONERS	Vial
3. MR. YAJUR MITTAL, Adv.		1
4. Ms. SANJANA SHARMA, Adv		/

1. Mar. H. C. Tiku, Sar. Adv 2. Mer Ankit Sibbal, Adu Respondents
3. Mer. Robit Ker. Yodan, Adu J
1. Mr. Ainmulh Arunkumar, Adv. Resp. 4(a) -4(f)

Order

On a joint request been made by the counsel for the parties, the hearing on the application is adjourned to 04.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

PRESIDENT

26.10.2016 (P.K.Sud)